

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH


CAUSE LIST OF B BENCH FOR 09-MARCH-2026 (MONDAY)

BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 101/ CHANDI/2014	1998-99	[A] PREM VASHISHT (HCD DATED 12.08.2016)	
2	ITA 1008/ CHANDI/2024	2011-12	[A] PARAM PITA SHAH SATNAMJI EDUCATIONAL AND WELFARE SOCIETY	
3	ITA 1009/ CHANDI/2024	2012-13	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
4	ITA 1010/ CHANDI/2024	2013-14	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
5	ITA 1011/ CHANDI/2024	2014-15	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
6	ITA 1012/ CHANDI/2024	2015-16	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
7	ITA 1013/ CHANDI/2024	2016-17	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
8	ITA 1014/ CHANDI/2024	2018-19	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
9	ITA 688/ CHANDI/2025	2014-15	[A] PUNJAB NATIONAL BANK BILASPUR	
10	ITA 693/ CHANDI/2025	2016-17	[A] PUNJAB NATIONAL BANK BILASPUR	
11	ITA 738/ CHANDI/2025	2020-21	[A] THE AMBALA CO-OP MARKETING CUM PROCESSING SOCIETY LTD	
12	ITA 1386/ CHANDI/2025	2020-21	[A] MADAN LAL SHARMA	
13	ITA 1585/ CHANDI/2025	2027	[A] SIDDHA MAHAYOGA FOUNDATION	


Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF **B BENCH** FOR **10-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 115/ CHANDI/2024	2021-22	[A] SETH INDUSTRIAL CORPORATION (E - FILE)	
2	ITA 252/ CHANDI/2025	2022-23	[A] SETH INDUSTRIAL CORPORATION	
3	ITA 894/ CHANDI/2024	2017-18	[A] PARAG INFRATECH PRIVATE LIMITED (E - FILE)	
4	ITA 994/ CHANDI/2024	2018-2019	[A] MALWA GRAMIN BANK	
5	ITA 72/ CHANDI/2025	2021-22	[A] SAURABH BAJAJ	
6	ITA 490/ CHANDI/2025	2013-14	[D] SHIVAM SINGLA (LEGAL HEIR OF LATE SH. ASHOK KUMAR SINGLA)	
7	ITA 499/ CHANDI/2025	2021-22	[A] MANGLAM INFRA	
8	ITA 1128/ CHANDI/2025	2009-10	[A] OSWAL WOOLLEN MILLS LTD.	
9	ITA 1129/ CHANDI/2025	2010-11	[A] OSWAL WOOLLEN MILLS LIMITED	
10	ITA 1130/ CHANDI/2025	2014-15	[A] OSWAL WOOLLEN MILLS LTD	
11	ITA 1237/ CHANDI/2025	2014-15	[D] OSWAL WOOLLEN MILLS LTD	
12	ITA 1131/ CHANDI/2025	2015-16	[A] OSWAL WOOLLEN MILLS LIMITED	
13	ITA 1238/ CHANDI/2025	2015-16	[D] OSWAL WOOLLEN MILLS LTD	
14	ITA 1135/ CHANDI/2025	2022-23	[D] THE GEORA AGRICULTURE CO OPERATIVE SERVICE SOCIETY LIMITED	
15	ITA 1138/ CHANDI/2025	2017-18	[A] PREM SINGH	
16	ITA 1582/ CHANDI/2025	2026-2027	[A] SWAMI SHANKRA NAND DHARMARTH TRUST, BARNALA	

Krinwant
Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 11-MARCH-2026 (WEDNESDAY)

BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 143/ CHANDI/2026	2025-26	[A] SIKH EDUCATIONAL SOCIETY SHIROMANI BUDHA DAL (EH GRANTED)	
2	ITA 178/ CHANDI/2026	2025-26	[A] SIKH EDUCATIONAL SHIROMANI BUDHA DAL (EH GRANTED)	
3	ITA 703/ CHANDI/2023	2013-14	[A] VRINDAVAN GARDENS (E-FILE)	
4	ITA 524/ CHANDI/2024	2009-10	[A] OSHO FORGE LTD. (E - FILE)	
5	ITA 707/ CHANDI/2024	2018-19	[A] OSHO FORGE LTD. (E - FILE)	
6	ITA 1093/ CHANDI/2024	2018-19	[A] NIRMAL SINGH	
7	ITA 1094/ CHANDI/2024	2014-15	[A] VANDNA JOHAR	
8	ITA 1179/ CHANDI/2024	2014-15	[A] PRIME TRADERS	
9	ITA 1180/ CHANDI/2024	2014-15	[A] PRIME TRADERS	
10	ITA 135/ CHANDI/2025	2017-18	[A] SATBIR SINGH KHATRA	
11	ITA 395/ CHANDI/2025	2016-17	[A] MANOJ KUMAR GOLYAN & SONS, HARYANA	
12	ITA 745/ CHANDI/2025	2012-13	[A] SHRUTI SINGLA	
13	ITA 770/ CHANDI/2025	2014-15	[A] RAMANPREET SINGH	
14	ITA 773/ CHANDI/2025	2018-19	[A] SWARANJIT KAUR	
15	ITA 774/ CHANDI/2025	2019-20	[A] SWARANJIT KAUR	
16	ITA 881/ CHANDI/2025	2013-14	[D] THE SANGRUR CENTRAL CO-OP BANK LIMITED	
17	CO 2/ CHANDI/2026	2013-14	[A] THE SANGRUR CENTRAL COOP BANK LIMITED	
18	ITA 1142/ CHANDI/2025	2011-2012	[A] SUKHDEV SINGH	
19	ITA 1154/ CHANDI/2025	2012-2013	[A] MITHU SINGH, SANGRUR	
20	ITA 1163/ CHANDI/2025	2012-13	[A] MITHU SINGH, SANGRUR	


Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 12-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 798/ CHANDI/2025	2017-18	[A] SANE RETAILS PRIVATE LIMITED (SGM)	
2	ITA 1236/ CHANDI/2024	2017-18	[D] PREET FORGINGS LLP	
3	CO 9/ CHANDI/2025	2017-18	[A] PREET FORGINGS LLP	
4	ITA 587/ CHANDI/2025	2006-07	[A] SUDHIR KUMAR SHARMA (HUF)	
5	ITA 588/ CHANDI/2025	2006-07	[A] SUDHIR KUMAR SHARMA	
6	ITA 589/ CHANDI/2025	2007-08	[A] SUDHIR KUMAR SHARMA	
7	ITA 590/ CHANDI/2025	2007-08	[A] SUDHIR KUMAR SHARMA(HUF)	
8	ITA 591/ CHANDI/2025	2009-10	[A] SUDHIR KUMAR SHARMA (HUF)	
9	ITA 592/ CHANDI/2025	2009-10	[A] SUDHIR KUMAR SHARMA	
10	ITA 1155/ CHANDI/2025	2011-12	[A] NARESH THAKUR	
11	ITA 1156/ CHANDI/2025	2013-14	[A] PLATINUM SALES	
12	ITA 1161/ CHANDI/2025	2017-18	[A] SHIVA CASTINGS PRIVATE LIMITED	
13	ITA 1686/ CHANDI/2025	NOT APPLICABLE	[A] OM SAVITRI JINDAL CHARITABLE SOCIETY	
14	ITA 1687/ CHANDI/2025	NOT APPLICABLE	[A] OM SAVITRI JINDAL CHARITABLE SOCIETY	
15	ITA 1721/ CHANDI/2025	2025-26	[A] PALPUNG MUNISHASAN DHARMCHAKRA SANGH	
16	ITA 1722/ CHANDI/2025	2025-26	[A] MANGALAM CHARITABLE TRUST	


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 27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 09-MARCH-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 504/CHANDI/2018	2011-12	[A] BMV EXIM (P) LTD.	
2	ITA 671/CHANDI/2018	2011-12	[D] M/S BMV EXIM (P) LTD.	
3	ITA 280/CHANDI/2020	2013-14	[A] M/S INOX WIND LTD.	
4	ITA 14/CHANDI/2023	2014-15	[D] INOX WIND LIMITED	
5	ITA 18/CHANDI/2023	2014-15	[A] INOX WIND LIMITED	
6	ITA 996/CHANDI/2024	2020-21	[A] CENTRIENT PHARMACEUTICALS INDIA PRIVATE LIMITED	
7	ITA 1214/MUM/2024	2019-20	[A] ASSOCIATES GROUP SECURITY AND SERVICES PRIVATE LIMITED	
8	ITA 1286/MUM/2024	2020-21	[A] ASSOCIATES GROUP SECURITY AND SERVICES PRIVATE LIMITED	
9	ITA 3389/DEL/2024	2013-14	[D] KUNDAN OVERSEAS	
10	CO 37/CHANDI/2024	2013-14	[A] KUNDAN OVERSEAS	
11	ITA 1092/CHANDI/2025	2017-18	[D] M/S ARTEX INDUSTRIES	
12	ITA 1118/CHANDI/2025	2020-21	[A] GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
13	ITA 1254/CHANDI/2025	2018-19	[A] GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
14	ITA 1443/CHANDI/2025	2023-24	[D] M/S HARYANA POWER GENERATION CORPORATION LIMITED	
15	ITA 1459/CHANDI/2025	2022-23	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
16	ITA 1464/CHANDI/2025	2019-20	[A] BHAWANA VYAS	
17	ITA 1465/CHANDI/2025	2018-19	[A] ELITE MINING CORPORATION	
18	ITA 1469/CHANDI/2025	2017-18	[A] SH. DALJIT SINGH	
19	ITA 1876/CHANDI/2025	N.A.	[A] BAHADURGARH SHIKSHA SABHA	
20	ITA 1877/CHANDI/2025	N.A.	[A] BAHADURGARH SHIKSHA SABHA	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 10-MARCH-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 471/CHANDI/2015	2003-04	[A] M/S HARYANA URBAN DEVELOPMENT AUTHORITY	
2	ITA 884/CHANDI/2025	2011-12	[D] HARYANA URBAN DEVELOPMENT AUTHORITY	
3	ITA 160/CHANDI/2017	2009-10	[A] M/S GREATER LUDHIANA AREA DEVELOPMENT	
4	ITA 212/CHANDI/2017	2010-11	[A] M/S GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY (GLADA)	
5	ITA 213/CHANDI/2017	2011-12	[A] M/S GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY (GLADA)	
6	ITA 451/CHANDI/2018	2012-13	[D] M/S GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY (GLADA)	
7	ITA 498/CHANDI/2018	2012-13	[A] M/S GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY (GLADA)	
8	ITA 771/CHANDI/2018	2013-14	[D] M/S GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY (GLADA)	
9	ITA 811/CHANDI/2018	2013-14	[A] M/S GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY (GLADA)	
10	ITA 492/CHANDI/2022	2014-15	[A] GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY	
11	ITA 566/CHANDI/2022	2017-18	[A] GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY	
12	ITA 595/CHANDI/2022	2018-19	[A] GREATER LUDHIANA AREA DEVELOPMENT AUTHORITY	
13	ITA 1393/CHANDI/2018	2011-12	[A] KSM SPINNING MILLS LTD.	
14	ITA 276/CHANDI/2023	2019-20	[A] RANJIT POULTRY FARM (144)	
15	ITA 61/CHANDI/2024	2012-13	[A] BALBIR SINGH (E-FILE)	
16	ITA 872/CHANDI/2024	2018-19	[A] HONEY SINGH (143(3))	
17	ITA 30/CHANDI/2025	2018-19	[A] C GEMS AND JEWELS PRIVATE LIMITED	
18	ITA 676/CHANDI/2025	2018-19	[A] ADESHJEET PAL KAUR	
19	ITA 849/CHANDI/2025	2018-19	[A] LIVTAR SINGH BAJAJ & CO.	
20	ITA 852/CHANDI/2025	2019-20	[A] LIVTAR SINGH BAJAJ & CO	
21	ITA 898/CHANDI/2025	NOT APPLICABLE	[A] GIAN SAGAR EDUCATIONAL AND CHARITABLE TRUST	

CAUSE LIST OF A BENCH FOR 10-MARCH-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2


**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 911/CHANDI/2025	2012-13	[D] SH. DINESH KUMAR GUPTA(DECEASED) THROUGH LEGAL HEIR SH. AUSH GUPTA(SON) C/O M/S DIMPLE CINEPLEX, JAG	
23	ITA 1119/CHANDI/2025	2012-13	[A] DINESH KUMAR GUPTA (DECEASED) THROUGH LEGAL HEIR AYUSH GUPTA	
24	ITA 1120/CHANDI/2025	2013-14	[A] JASWINDER SINGH	
25	ITA 1121/CHANDI/2025	2014-15	[A] JASWINDER SINGH	
26	ITA 1127/CHANDI/2025	2016-2017	[A] ANU SHARMA	
27	ITA 1174/CHANDI/2025	2013-14	[A] BAL KRISHAN RAWAT	
28	ITA 1292/CHANDI/2025	2014-15	[A] A.D. EDUCATIONAL SOCIETY	
29	ITA 1293/CHANDI/2025	2015-16	[A] A.D. EDUCATIONAL SOCIETY	
30	ITA 1294/CHANDI/2025	2018-19	[A] A.D. EDUCATIONAL SOCIETY	
31	ITA 1472/CHANDI/2025	2016-17	[A] M/S DERA SACHA SAUDA SIRSA	
32	ITA 1880/CHANDI/2025	2025-26	[A] SARDAR CHETAN SINGH CHARITABLE TRUST	
33	ITA 1883/CHANDI/2025	2025-2026	[A] GAURIJA MANDIR SEVA SAMITI	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 11-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 308/CHANDI/2019	2010-11	[A] SMT. JASWANT KAUR (RECALLED MATTER)	
2	ITA 497/CHANDI/2023	2017-18	[D] ASIA RESORTS PRIVATE LIMITED	
3	ITA 492/CHANDI/2025	2019-20	[D] GAGANJIT KAUR	
4	CO 31/CHANDI/2025	2019-20	[A] GAGANJIT KAUR	
5	ITA 727/CHANDI/2025	2016-17	[A] LOTUS HOMETEXTILES LIMITED	
6	ITA 940/CHANDI/2025	2017-2018	[A] BIMAL KUMAR, AMBALA CANTT	
7	ITA 961/CHANDI/2025	2022-23	[D] M/S FORTUNE METALS LTD.	
8	CO 36/CHANDI/2025	2022-23	[A] FORTUNE METALS LIMITED, LUDHIANA	
9	ITA 1268/CHANDI/2025	2026-27	[A] AL RASHEED CHARITABLE SOCIETY	
10	ITA 1388/CHANDI/2025	2025-26	[A] EK SAARTHI FOUNDATION	
11	ITA 1389/CHANDI/2025	2025-26	[A] EK SAARTHI FOUNDATION	
12	ITA 1474/CHANDI/2025	2018-19	[A] LATE KULPRAKASH BHARDWAJ THROUGH L/HEIR KARTIKEYA BHARDWAJ	
13	ITA 1476/CHANDI/2025	2020-21	[A] KARANVIR SINGH	
14	ITA 1487/CHANDI/2025	2014-15	[A] HITESH SHARMA	
15	ITA 1493/CHANDI/2025	2016-17	[A] HP STATE CIVIL SUPPLIES CORPORATION LIMITED	
16	ITA 1494/CHANDI/2025	2017-18	[A] HP STATE CIVIL SUPPLIES CORPORATION LIMITED	
17	ITA 1886/CHANDI/2025	2026-27	[A] CHANDIGARH UNIVERSITY TECHNOLOGY BUSINESS INC	
18	ITA 6/CHANDI/2026	2022-2023	[A] BEE ENN CHARITABLE TRUST TALAB TILLO ROAD NEAR PACCA GHARAT TALAB TILLO JAMMI	
19	ITA 7/CHANDI/2026	2022-2023	[A] BEE ENN CHARITABLE TRUST TALAB TILLO NEAR PACCA GHARAT JAMMU	


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 12-MARCH-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 7/CHANDI/2026	2011-12	[A] HIRDAI PAL	
2	ITA 879/CHANDI/2025	2011-12	[A] HIRDAI PAL	
3	ITA 4/CHANDI/2025	2024	[A] DELHI PUBLIC SCHOOL	
4	ITA 256/CHANDI/2025	2017-18	[D] ANITA WALIA	
5	ITA 317/CHANDI/2024	2017-18	[A] DURGA DASS BANARSI DASS JEWELLERS PVT. LTD.	
6	ITA 758/CHANDI/2025	2021-22	[A] KLG JEWELLERS, PATIALA	
7	ITA 813/CHANDI/2025	2011-12	[A] GUJRAL TRADERS	
8	ITA 814/CHANDI/2025	2012-13	[A] GUJRAL TRADERS	
9	ITA 815/CHANDI/2025	2013-14	[A] GUJRAL TRADERS	
10	ITA 1498/CHANDI/2025	2015-16	[A] EASTMAN INTERNATIONAL	
11	ITA 1500/CHANDI/2025	2017-18	[D] BUDHAMAL AND SONS JEWELLERS	
12	ITA 1501/CHANDI/2025	2015-16	[D] JAGJEET SINGH	
13	ITA 1504/CHANDI/2025	2017-18	[A] HARINDER SINGH	
14	ITA 1509/CHANDI/2025	2017-18	[D] BBF INDUSTRIES LIMITED FORMERLY KNOWN AS BHARAT BOX FACTORY LIMITED	
15	ITA 1805/CHANDI/2025	2025-26	[A] KHAMGAR DRUK DHARMAKARA COLL OF BUDDHIST CULTURAL & WELFARE CHRT TRUST	
16	ITA 1806/CHANDI/2025	2025-26	[A] KHAMPAGAR MONASTIC CHARITABLE TRUST	
17	ITA 12/CHANDI/2026	2026-27	[A] KANGRA ART PROMOTION SOCIETY	
18	ITA 15/CHANDI/2026	2026-27	[A] DAYA LAXMI CHARITABLE TRUST	

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Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 09-MARCH-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1176/ CHANDI/2025	2018-19	[A] SARVODAYA SPECIALTIES LIMITED	
2	ITA 1177/ CHANDI/2025	2011-12	[A] GURMAIL SINGH	
3	ITA 1298/ CHANDI/2025	2013-14	[A] SHRI SANKAT MOCHAN HANUMAN MANDIR SOCIETY	
4	ITA 1303/ CHANDI/2025	2013-14	[A] PRONTOS PRIVATE LIMITED	
5	ITA 1304/ CHANDI/2025	2018-19	[A] LALA KUNDAN LAL MEMORIAL SOCIETY	
6	ITA 913/ CHANDI/2025	2012-13	[A] SHIV SHAKTI OIL MILLS	
7	ITA 914/ CHANDI/2025	2015-16	[A] SHIV SHAKTI OIL MILLS	
8	ITA 915/ CHANDI/2025	2016-17	[A] SHIV SHAKTI OIL MILLS	

(Signature)
Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 10-MARCH-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 130/ CHANDI/2024	2012-13	[A] LIAQAT ALI	
2	ITA 1308/ CHANDI/2025	2011-12	[A] SUKHDEV SINGH GREWAL	
3	ITA 1355/ CHANDI/2025	2019-20	[A] SOHAN LAL	
4	ITA 1456/ CHANDI/2025	2009-10	[A] SH. RISHI SAGAR	

(Signature)
Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 11-MARCH-2026 (WEDNESDAY)

BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1382/ CHANDI/2025	2014-15	[A] JARNAIL SINGH	
2	ITA 1454/ CHANDI/2025	2017-18	[A] MOHINDER SINGH	
3	ITA 744/ CHANDI/2025	2011-12	[A] JASVINDER KAUR	
4	ITA 970/ CHANDI/2025	2020-2021	[A] THE LUDHIANA LIC OF INDIA EMPLOYEES CO-OPERATIVE NON- AGRICULTURAL THRIFT & CREDIT SOCIETY LIMITED	


Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 12-MARCH-2026 (THURSDAY)

BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1042/ CHANDI/2025	2012-13	[A] JARNAIL SINGH, PEERMUCHALLA	
2	ITA 1103/ CHANDI/2024	2017-18	[A] THE BEHRAL GSSSS BEHRAL PAONTA SAHIB	
3	ITA 1234/ CHANDI/2024	2021-22	[A] MR. KARAN BANSAL	
4	ITA 132/ CHANDI/2025	2014-15	[A] HARI OM KHANNA	
5	ITA 1328/ CHANDI/2025	2021-22	[A] SHIVA ENTERPRISES	
6	ITA 913/ CHANDI/2024	2020-21	[A] RAMAN KUMAR	
7	ITA 983/ CHANDI/2025	2017-18	[A] PARAMJIT SINGH	


Assistant Registrar
27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 09-MARCH-2026 (MONDAY).****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****MISCELLANEOUS APPLICATIONS****Court Room 1****Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	79	CHANDI	2025	2018-19	[A] M/S JANTA LAND PROMOTERS PRIVATE LIMITED	A	RY/VP
2	MA	97	CHANDI	2025	2016-17	[A] AL RASHEED CHARITABLE SOCIETY	A	RY/VP
3	MA	104	CHANDI	2025	2018-19	[A] GURINDER MAKAR, LUDHIANA	A	RY/VP

BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER**MISCELLANEOUS APPLICATIONS****Court Room 2****Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	75	CHANDI	2025	2018-19	[D] M/S KAILASH ICE AND COLD STORAGE	SMC	LK/JM
2	MA	80	CHANDI	2025	2019-20	[D] SH. SUBHASH JINDAL	SMC	LK/JM


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 10-MARCH-2026 (TUESDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER****MISCELLANEOUS APPLICATIONS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	135	CHANDI	2025	2013-14	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM
2	MA	136	CHANDI	2025	2014-15	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM
3	MA	137	CHANDI	2025	2015-16	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM
4	MA	138	CHANDI	2025	2017-18	[A] SCOTT EDIL PHARMACIA LTD.	B	LK/JM
5	MA	139	CHANDI	2025	2017-18	[A] SANJEEV AGGARWAL	B	LK/JM
6	MA	140	CHANDI	2025	2014-15	[A] MAXPORT INDIA PRIVATE LIMITED	B	LK/JM
7	MA	141	CHANDI	2025	2015-16	[A] MAXPORT INDIA PRIVATE LIMITED	B	LK/JM
8	MA	142	CHANDI	2025	2016-17	[A] MAXPORT INDIA PRIVATE LIMITED	B	LK/JM
9	MA	143	CHANDI	2025	2013-14	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM
10	MA	144	CHANDI	2025	2015-16	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM
11	MA	145	CHANDI	2025	2016-17	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM
12	MA	146	CHANDI	2025	2014-15	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	B	LK/JM
13	MA	147	CHANDI	2025	2015-16	[A] SHRI BALRAM KRISHAN	B	LK/JM
14	MA	148	CHANDI	2025	2016-17	[A] SHRI BALRAM KRISHAN	B	LK/JM


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 11-MARCH-2026 (WEDNESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	87	CHANDI	2025	2018-19	[D] M/S SHANKUNT ENTERPRISES PVT.LTD	B	RY/VP
2	MA	92	CHANDI	2025	2009-10	[A] M/S SINGH CONSTRUCTION CO.	B	RY/VP
3	MA	93	CHANDI	2025	AY 2019-20	[A] M/S SATWANT AGRO ENGINEERS	B	RY/VP
4	MA	102	CHANDI	2025	2012	[D] BIMLA GUPTA	B	RY/VP
5	MA	125	CHANDI	2025	2015-16	[D] MASTER TRUST LIMITED	B	RY/VP
6	MA	131	CHANDI	2025	2017-18	[A] PUNJAB ZOOS DEVELOPMENT SOCIETY	B	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	19	CHANDI	2025	2018-19	[D] M/S KISHORE LAL CONSTRUCTIONS LTD	A	LK/JM
2	MA	20	CHANDI	2025	2018-19	[D] M/S TITANIC STEEL INDUSTRIES PVT. LTD.	B	LK/JM
3	MA	21	CHANDI	2025	2018-19	[D] M/S LONGOWALIA YARNS LIMITED	A	LK/JM
4	MA	40	CHANDI	2025	2018-19	[D] DECIMAL TECHNOLOGIES PRIVATE LIMITED	A	LK/JM
5	MA	41	CHANDI	2025	2019-20	[D] DECIMAL TECHNOLOGIES PRIVATE LIMITED	A	LK/JM
6	MA	47	CHANDI	2025	2018-19	[D] M/S HERO CYCLES LTD.	A	LK/JM
7	MA	62	CHANDI	2025	2018-19	[D] SH. BALVINDER SINGH	A	LK/JM
8	MA	86	CHANDI	2025	2018-19	[D] M.K. AGGARWAL HOSIERY (P) LTD.	B	LK/JM

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	124	CHANDI	2025	2017-2018	[A] BANGA HOSPITALS PRIVATE LIMITED	A	LK/JM
2	MA	126	CHANDI	2025	2013-14	[D] S.M. SEHGAL FOUNDATION	B	LK/JM
3	MA	129	CHANDI	2025	2008-2009	[A] DINESH SINGH	A	LK/JM
4	MA	134	CHANDI	2025	2018-19	[A] GPG CATTLE FEED PVT. LTD.	A	LK/JM


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27-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS**

FOR 12-MARCH-2026 (THURSDAY)

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	8	CHANDI	2024	2014-15	[A] M/S FIDELITY INFORMATION SERVICES INDIA PVT. LTD.	A	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	24	CHANDI	2023	2012-13	[A] SH. DEEPAL AGGARWAL	A	LK/JM
2	MA	25	CHANDI	2023	2013-14	[A] SH. DEEPAL AGGARWAL	A	LK/JM
3	MA	26	CHANDI	2023	2014-15	[A] SH. DEEPAL AGGARWAL	A	LK/JM
4	MA	27	CHANDI	2023	2012-13	[A] SH. HARJINDER PAUL AGGARWAL	A	LK/JM
5	MA	28	CHANDI	2023	2013-14	[A] SH. HARJINDER PAUL AGGARWAL	A	LK/JM
6	MA	29	CHANDI	2023	2016-17	[A] SH. HARJINDER PAUL AGGARWAL	A	LK/JM
7	MA	30	CHANDI	2023	2012-13	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
8	MA	31	CHANDI	2023	2013-14	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
9	MA	32	CHANDI	2023	2014-15	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
10	MA	33	CHANDI	2023	2015-16	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
11	MA	34	CHANDI	2023	2016-17	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
12	MA	35	CHANDI	2023	2017-18	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
13	MA	36	CHANDI	2023	2012-13	[A] SMT. RENU AGGARWAL	A	LK/JM
14	MA	37	CHANDI	2023	2014-15	[A] SMT. RENU AGGARWAL	A	LK/JM
15	MA	38	CHANDI	2023	2015-16	[A] SMT. RENU AGGARWAL	A	LK/JM
16	MA	39	CHANDI	2023	2018-19	[A] SH. PANKUL AGGARWAL	A	LK/JM
17	MA	40	CHANDI	2023	2018-19	[A] SH. KARAN AGGARWAL	A	LK/JM
18	MA	133	CHANDI	2025	2013-14	[A] NEERU ARORA	B	LK/JM


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27-Feb-2026